equipments have been provided. A considerable part of Indo-Pak border has been fenced and flood lighted. BSF and coast Guards, who arc deployed on land and coastal borders have been vested with the powers under the Customs Act to interdict narcotic drugs on the border in addition to the Central and State Government enforcement agencies empowered under the NDPS Act.

Varying Sate of Interest of Loan

2279. SHRI BHUPINDER SINGH MANU: Will the Minister of FINANCE be pleased state;

(a) the total amount of loan on country and varying rates of interest on such loan;

(b) the total annual payment on account of interest;

(c) the total amount of loan the banks of country have disbursed in country in different categories and at what rates of *in*terest: and

(d) what is the rate of interest of overseas banks?

THE MINISTER OF STATE IN THE MIN-ISTRY OF FINANCE (SHRI M.V CHANDRASHEKHAR MURTHY: (a) The total amount, of external debt (including NRI deposits and defence debt) outstanding on the country is estimated to be US % 90,4 billion a the the end of September 1994. The interest rates on these loam vary from loan to loan, depending on the nature of the loan, the maturity pe riod, currency and the source of lending.

(b) The total amount of interest payment on external loan was US \$3718 million and US \$ 3748 million during 1992- 93 and 1993-94 respectively,

(c) ami (d) Sectoral deployment of gross banks credit by major sectors as on March 1994 is as follows:

(Rs.	(Rs. in crores)	
Outstanding as on, March	h 38, 1994	
Gross Bank Credit	1,56,836	

Sector

Pub	lic Food Procurement cre	dit 10,907
Non	-food Gross Bank credit	1,45,929
(a)	Priority Sectors	53,875
(b)	Industry (Medium & Lar	rge) 57,872
(c)	wholesale Trade (other	7,334 than food
	procurement)	
(d)	Other Sectors	26,848

The lending rates of scheduled commercial banks including foreign banks are as given below:

> (percent per annum) Size of credit limit New rates (effective October 18, 1994) All advances (including term loans)

 Upto and inclusive of Rs. 25 ,000/
 12.0

 Over Rs. 25,000 and upto Rs. 2 lakh
 13.5

 Over Rs. 2 lakh
 Free.

Change in GDP rate

2280. SHRIMATI ANANDIBEN USTHABHAI PATEL; Will the Minister of FI-

SNCE be pleased to state:

(a) what is fee GDP rate after adopting new economic policy;

(b) the reasons for which there is no change in GDP rate; and

(c.) whether Government are hopeful in change of GDP rate in near future?

THE MINISTER OF STATE INTHEMIN-ISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY: (a) to (c) The Indian economy has responded smartly to vide ranging reform measures undertaken since illy 1991. This is reflected in an acceleration in the rate of growth in gross domestic product at factor cost (at 1980-81 prices) from 0.9 per esntin 1991-92,4.3 per cent in each of the years : 992-93 and 1993-94 to a projected 5.3 per cent during the current year.

Notices issued to various LIC1 Agents

2281. SHRI GHUFRAN AZAM: Will the Minister of FINANCE be pleased to state:

(a) whether the Senior Decisional Manager LICI, North-Central Zone has issued notices various agents of LICI for reduction of their banks in the club members

(b) whether it.it is a a fact that *lid's* decision to reduce the ranks of agents was the outcome of an effort to protect its offices from any ernberrasment;

(c) whether some of these officers had been instrumental to .seek false and fake business under the Salary Saving Schemes in order to raise business output of a given year; and